

DIVISION BENCH
COURT - I

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/623(KB)2017
IA(COMPANIES.ACT)/11(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH JULY 2024

IN THE MATTER OF	SUSHIL KUMAR GANERIWALA VS CHINAMARA PROPERTIES PVT LTD & ORS.
UNDER SECTION	SEC. 241(1)

Appearances (via video conferencing/physically)

Mr. Rohit Kr. Keshri, Adv. : For Petitioner
Mr. Ankit Chaurasia, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **22/8/2024**.

**Satyajit Roy
(Court Officer)**